

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**O.A. No.60/330/2017  
M.A. No.60/1957/2018**

**Date of decision: 18.12.2018**

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).  
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

...

Amandeep Singh, S/o Late Labh Singh (MTS Post Office), aged 29 years  
(Date of Birth: 19.12.1987) R/o Village Vire Wala Kalan, P.O. Jand Sahib,  
Distt. Faridkot. (Group D).

**... APPLICANT  
VERSUS**

1. Union of India through Secretary to the Ministry of Communication and Information Technology, Dak Bhawan, Sansad Marg, New Delhi-110001.
2. The Assistant Director (Staff), Postmaster General Punjab, Punjab West Region, Sandesh Bhawan, Sector-17E, Chandigarh.
3. The Superintendent of Post Offices, Faridkot Division, Faridkot (Punjab).

**... RESPONDENTS**

**PRESENT:** Sh. K.S. Sekhon, counsel for the applicant.  
Sh. Ram Lal Gupta, counsel for the respondents.

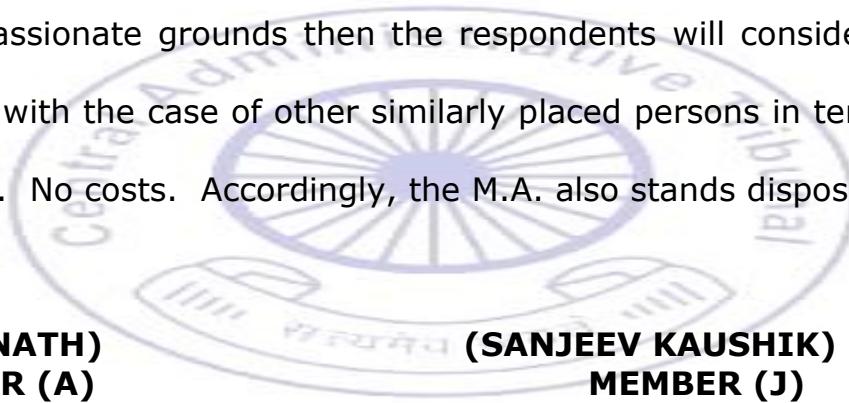
**ORDER (Oral)**

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**SANJEEV KAUSHIK, MEMBER (J):-**

1. Present O.A. has been filed by the applicant assailing order dated 25.02.2015 (Annexure P-1), reply to legal notice dated 19.10.2015 (Annexure P-4), whereby his case for appointment on compassionate grounds has been rejected.

2. After exchange of pleadings by the parties, today, when matter came up for hearing, learned counsel for the applicant submitted that respondents may be directed to reconsider the claim of the applicant in terms of OM dated 26.07.2012 issued by Nodal Ministry DoPT whereby OM dated 05.5.2003, fixing time limit of three years, has been withdrawn, in view of the decision of the Allahabad High Court.
3. Learned counsel for the respondents submitted that the respondents can consider the case of the applicant afresh in terms of the relevant policy if he submits fresh application in this regard.
4. In view of the above, we dispose of this O.A., with an observation that if applicant submits fresh application for appointment on compassionate grounds then the respondents will consider the same along with the case of other similarly placed persons in terms of 2012 policy. No costs. Accordingly, the M.A. also stands disposed of.



**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 18.12.2018.

Place: Chandigarh.

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